

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 139
TO BE ANSWERED ON 18.07.2022

Cutting of Trees without Permission

139. SHRI KUNWAR DANISH ALI

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of trees that have been cut in the country especially in Uttar Pradesh and also for construction of National Highway (NH), NH-66 Karwar- Goa and Karwar Naval Port (Karnataka) and the number of trees that have been planted as their replacement;
- (b) whether complaints have been received regarding cutting of trees without permission for above mentioned works; and
- (c) if so, the details thereof and the action taken against the culprits?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) Permission for felling of trees is accorded by the concerned State/UT Government authorities as per the State Specific Acts, Rules, Guidelines and the orders of Hon'ble courts. However, the permission for diversion of forest land for non-forestry purpose is accorded with a condition that the minimum number of trees should be felled.

The number of trees that have been cut and number of trees planted for their replacement for the projects is as below:

Sl. No.	Name of project/State	No. of trees cut	No. of trees planted
1	National Highways in Uttar Pradesh in year 2021-22	1,09,647	13,03,978
2	NH-66 Karwar to Goa stretch, Karnataka	4,616	69,561
3	Karwar Naval Port, Karnataka	22,300	9,59,952

- (b) As per information provided by the concerned States, no complaints in the above mentioned works was received.
- (c) Does not arise
